

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

118. I.A.(DIS.) 11/2024

IN

C.P. (IB)-38(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.05.2024**

NAME OF THE PARTIES: Raghuleela Estates Private Limited

VS

Kambala Hospitality Private Limited

Appearance:

For the Applicant: Adv. Nalavika Sachin

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A.(DIS.) 11/2024

1. The above application has been filed by Liquidator for dissolution of the Corporate Debtor.
2. Ld. Counsel for the Applicant seeks time to place on record the bank closure certificate. Let the same be done within two weeks. List on **08.07.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)